

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.241 – IA/1452(AHM)2023
ITEM No.242 – Inter.P/1(AHM)2024
in
CP(IB)/186(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Lubrizol Advanced Materials , IVC Brecksville ,USA
V/s
MIKU Polymers & Plastics Limited

.....Applicant

.....Respondent

Order delivered on: 01/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Sumit Parikh, Adv.
Ms. Sherya Kumar, Adv. for Mr. Tabish Raza,Adv.
For the Respondent : Mr. Pratik Thakkar, Adv. for R -1

ORDER

IA/1452(AHM)2023

Ld. Counsel for the applicant seeks adjournment. Ld. Counsel for the applicant is directed to file affidavit.

List for further consideration on 08.05.2024.

Inter. P/1(AHM)2024

List for further consideration on 08.05.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)